(b) What are the amounts being sactioned/earmarked for development of each of the proposed spot;

(c) What are the names of such pilgrimage centres which have already been developed and provided with required facilities along with the names of provided facilities in each case; and

(d) What are the guidelines for selecting such centres for development?

THE MINISTER OF STATE IN THE MINISTRY, OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK : (a) and (b) The development of pilgrimage places is primarily the concern of the respective State Governments. However, Central Department of Tourism provides financial assistance on the basis of specific proposals from the concerned State Government. Such proposals are considered on basis of th;ir merits, interse-priorities and availability of funds.

(c) The Central Department of provided Tourism have financial assistance for infrastructural and other developmental schemes for the following pilgrim centres in States of Madhya Pradesh, Rajasthan and Himachal Pradesh :-

- 1. Madhya Pradesh". Amarkantak, ehitrakoot, Onkareshwar, Bhorarn-deo and Sanchi.
- 2. Rajasthan: Ranakpur, Talavrikasha, Osian.
- 3. Himachal Pradesh: Chamunda-devi, Rawalsar and Chintpurni.

(d) The Central Department of Tourism has not set up specific guide lines for selecting such places however financial assistance is extended to State Governments on the basis of their specific proposals or development of infrastructural, facilities at tourists centres including places of pilgrimage. Such proposals are considered on the

basis of their merits, intert-se priorities and availability of funds.

to Questions

Rupee Trade TransactionsEuropean CommunistCountries.

1847. SHRI A.G. KULKARNI; SHRIVISHWASRAO RAMRAO PATIL: DR. BAPU KALDATE:

Will the Minister of COMMERCE be pleased to state:

(a) whether as a consequence of lifting of rigid economic and currency control by East European Communist block, our rupee trade transactions will such countries will be affected adversely; and

(b) whether Government have take adequate measures to protect trade with those countries and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN:(a) to (b)India's trade with the USSR, Poland, Czechoslovakia, GDR and Romania is being conducted on the basis of payments in nonconvertible Indian Rupees and on a balanced basis. The Trade Agreement with the USSR providing for rupee trading arrangement has been extended by five more years, namely, upto 31.12.1995. In the case of other for Rupee Payment countries, the present Agreement is valid upto 31.12.1990 and arrangements beyond this date will be finalised as soon as possible. Government is fully alive to the changing scenario in East Europ: and is taking m easures to import a new dynamism to bilateral trade to fully utilise new emerging opportunities. These measures include among others greater marketing thrust diversification of structure of trade, promotion of direct contracts at commercial enterprise level and greater emphasise on new forms of co-operation. Such

as joint ventures. There is no evidence to conclude that India's bilateral trade with the East European Countries will be adversely affected.

Reconstitution of Board of Directors of the ITDC

1848. SHRI TALARI MANOHAR : Will the Minister of TOURISM be pleased to state:

(a) when did Government consti tute the Board of ITDC test along with the names of the members of the Board: and

(b) whether there is any proposal to reconstitute the Beard and if so, by when ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Board of Directors of ITDC was last constitute on 7-10-85 for a period of 2 years having following members:

Official

- I. The Managing Director, ITDC
- 2. Chairman, ITDC
- 3. Director General (T)
- 4. Financial Adviser (CA&T)
- 5. Chief of Protocol, Ministry of External Affairs (Ceased w.e.f. 12-12-85).

Non-Official

- 1, Shri Kali H. Modi
- 2. Shri Vivek Bharatram
- 3. Dr. M. M. Anand

(Shri Vivek Bharatram was replaced by Smt. Kumudesh Bhandari w.e.f. 22-1-86) (b) The present Board of Directors has three official members. The question of reconstitution of the Board is under consideration of the Government.

Barter Trade to save foreign exchange

1849. SHRI SYED SIBTEY RAZI; Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to enter into a barter trade with some countries in a bid to save foreign exchange from import of edible oils;

(b) if so, what are the details thereof;

(c) what are the names of the countries with which such arrangements are being made;

(d) what are the terms of reference of the barter trade;

(e) whether STC or NDDB will import edible oil under the arrangements; and

(f) if so, what are the details thereof and if not what are the reasons there for ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (f) There is no proposal before the Government for import of edible oils under barter trade arrangements. However, an arrangement has been approved whereby NDDB will export milk powder etc. to finance import bill of 1 lakh tonnes of Palmolein. STC will import the edible oil.

Foreign Exchange Earned by the Department of Tourism during the Seventh Plan period.

1850. SHRI TALARI MANOHAR: Will the Minister of TOURISM be pleased to state:

(a) what is the amount of exchange earned by the Department of